

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

1. I.A. 2106/2024 in  
C.P. (IB)/652(MB)2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **03.05.2024**

NAME OF THE PARTIES: Idea Trading Company

VS

African Daisy Realty Private Limited

**Appearance**

**For Petitioner:** Adv. Dheeraj Patil is present through VC.

**For Liquidator:** Adv. Pulkitesh Dutt Tiwari a/w Adv. Shruti Singh i/b  
Nenon & Mankava

SECTION 7 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**I.A. 2106/2024**

This application has been filed by IRP to place on record the Report certifying the constitution of Committee of Creditors under regulation 17(1) and submission of list of creditors under regulation 13(2)(d) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016. Report is taken on record. I.A. 2106/2024 is **allowed** and **disposed of**

Sd/-

CHARANJEET SINGH GULATI  
Member (Technical)

Sd/-

LAKSHMI GURUNG  
Member (Judicial)

//NSW//